- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 1576/15/09]
- IV. A copy (in English and Hindi) of the Annual Report of the Central Electricity Regulatory Commission (CERC), New Delhi, for the year 2008-09, under Section 101 of the Electricity Act, 2003.
- V. A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report and Accounts of the Central Power Research Institute (CPRI), Bangalore, for the year 2008-09, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 1578/15/09]

Notification of the Ministry of Road Transport and Highways

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA): Sir, I lay on the Table, under sub section (4) of section 212 of the Motor Vehicles Act, 1988, a copy (in English and Hindi) of the Ministry of Road Transport and Highways Notification No. ADTr/DMN/89/F.79/2009-2010/570, dated the 30th September, 2009, publishing the Daman and Diu Motor Vehicles (1st Amendment) Rules, 2009, together with Explanatory Memorandum on the Notification. [Placed in Library. See No. L.T. 1582/15/09]

- I. Report and Accounts (2008-09) of the Hospital Services Consultancy Corporation (India) Limited, NOIDA and related papers
- II. Statements giving reasons for not laying the Annual Reports and Audited statement of Accounts of various institutions within the stipulated period
- III. Report and Accounts (2008-09) of the National Institute of Mental Health and Neuro Sciences, Bangalore and related papers
- IV. Report and Accounts (2008-09) of the National Academy of Medical Sciences (India), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): Sir, I lay on the Table:

- A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:
 - (a) Twenty-sixth Annual Report and Accounts of the Hospital Services Consultancy Corporation (India) Limited (HSCC), NOIDA, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 1584/15/09]